

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA
UNSTARRED QUESTION NO. 2134
TO BE ANSWERED ON FRIDAY 15.12.2023

Appointment of Advocates as Notary Public

2134. SHRI B.B. PATIL:

Will the **Minister of Law and Justice** be pleased to state:

- (a) the number of legal professionals appointed as Notary Public by the Central Government during the last five years, State and UT-wise;
- (b) whether many advocates who submitted online applications for the said post in the year 2022-23 are still waiting for their appointment;
- (c) if so, the details of such applications that are pending as on date, State and UT-wise along with the reasons therefor; and
- (d) the time by which all the pending applications are likely to be cleared?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY
OF CULTURE**

(SHRI ARJUN RAM MEGHWAL)

- a. Statement showing the total notaries appointed by the Central Government during the last five years, State and UT-wise is enclosed at Annexure- I.
- b. Yes, Sir.
- c. Statement showing the online applications received in the year 2022-23 and are pending as on date, State and UT-wise is enclosed at Annexure-II. The applications are pending as appointment of central notaries is an ongoing process and will be done as per provisions of the Notaries Act, 1952 and the Notaries Rules, 1956, as amended from time to time.
- d. The appointment of central notaries is done in accordance with the provisions contained in the Notaries Act, 1952 and the Notaries Rules, 1956, as amended from time to time. Since this is an ongoing process, no specific time-frame can be indicated.

Annexure-I

Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No.2134 on the subject of Appointment of Advocates as Notary, for answer on 15.12.2023

Table: Statement showing the total notaries appointed by the Central Government during the last five years

| S. No. | State Name | No. of Appointment of Notaries during the last five years |
|---------------|-------------------|--|
| 1 | Andhra Pradesh | 172 |
| 2 | Arunachal Pradesh | 24 |
| 3 | Assam | 13 |
| 4 | Bihar | 168 |
| 5 | Chandigarh | 29 |
| 6 | Chhattisgarh | 182 |
| 7 | Delhi | 324 |
| 8 | Goa | 16 |
| 9 | Gujarat | 1896 |
| 10 | Haryana | 374 |
| 11 | Himachal Pradesh | 95 |
| 12 | Jammu And Kashmir | 91 |
| 13 | Jharkhand | 66 |
| 14 | Karnataka | 570 |
| 15 | Kerala | 441 |
| 16 | Lakshadweep | 3 |
| 17 | Madhya Pradesh | 193 |
| 18 | Maharashtra | 1949 |
| 19 | Manipur | 4 |
| 20 | Meghalaya | 9 |
| 21 | Mizoram | 1 |
| 21 | Nagaland | 5 |
| 23 | Odisha | 66 |
| 24 | Puducherry | 156 |
| 25 | Punjab | 351 |
| 26 | Rajasthan | 786 |
| 27 | Tamil nadu | 748 |
| 28 | Telangana | 79 |
| 29 | Tripura | 23 |
| 30 | Uttar Pradesh | 504 |
| 31 | Uttarakhand | 32 |
| 32 | West Bengal | 91 |
| TOTAL | | 9461 |

Annexure-II

Statement referred to in reply to Part (c) of Lok Sabha Unstarred Question No.2134 on the subject of Appointment of Advocates as Notary, for answer on 15.12.2023

Table: Statement showing the online applications received in the year 2022- 23 and are pending as on date

| S. No. | State Name | Number of Applications Received Year Wise | | |
|--------------|--|---|-------------|-------------|
| | | 2022 | 2023 | Total |
| 1 | Andhra Pradesh | 18 | 1132 | 1150 |
| 2 | Arunachal Pradesh | 16 | 2 | 18 |
| 3 | Assam | 2 | 7 | 9 |
| 4 | Bihar | 628 | 12 | 640 |
| 5 | Chandigarh | 4 | 3 | 7 |
| 6 | Chhattisgarh | 1 | 1 | 2 |
| 7 | Dadra And Nagar Haveli And Daman And DIU | 0 | 4 | 4 |
| 8 | Delhi | 40 | 144 | 184 |
| 9 | Goa | 2 | 3 | 5 |
| 10 | Haryana | 128 | 79 | 207 |
| 11 | Jammu And Kashmir | 4 | 5 | 9 |
| 12 | Jharkhand | 9 | 6 | 15 |
| 13 | Karnataka | 60 | 358 | 418 |
| 14 | Kerala | 18 | 51 | 69 |
| 15 | Lakshadweep | 1 | 1 | 2 |
| 16 | Madhya Pradesh | 34 | 30 | 64 |
| 17 | Maharashtra | 76 | 419 | 495 |
| 18 | Odisha | 14 | 20 | 34 |
| 19 | Punjab | 39 | 38 | 77 |
| 20 | Rajasthan | 64 | 61 | 125 |
| 21 | Tamil nadu | 37 | 61 | 98 |
| 22 | Telangana | 13 | 335 | 348 |
| 23 | Uttar Pradesh | 40 | 122 | 162 |
| 24 | Uttarakhand | 5 | 21 | 26 |
| 25 | West Bengal | 8 | 14 | 22 |
| TOTAL | | 1261 | 2929 | 4190 |

